

<b>Nomination of cases by Hon'ble The Chief Justice on 27/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Full Bench</b>			
1	<p>W. P. Nos. - 32572/2014, 34833/2014, 34931/2014, 35050/2014, 35824/2014, 36537/2014, 46000/2014, 50574/2014, 35407/2014, 53568/2014, 23902/2015, 29674/2015, 21180/2015, 44625/2015</p> <p>along with cases transferred from Lucknow under Clause 14</p> <p>Misc. Bench No. - 3112/2015 converted in W. P. 49108-15 (H.C.A), 3192/2015 converted in W. P. 49140-15 (H.C.A), 3199/2015 converted in W. P. 49132-15 (H.C.A), 3312/2015 converted in W. P. 49118-15 (H.C.A), 2728/2015 converted in W. P. 49147-15 (H.C.A), 3354/2015 converted in W. P. 49123-15 (H.C.A), Service Single Nos. - 3194/2014 converted in W. P. 49143-15 (H.C.A), 3205/2014 converted in W. P. 49151-15 (H.C.A), 3248/2014 converted in W. P. 49136-15 (H.C.A), Spl. Appeal No. 401/14 converted in SPLA 620-15 (H.C.A)</p>	Place before a Full Bench consisting of DB of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	S. C. A. Section on 28/08/2015
<b>DB of Hon....., J</b>			
2	Crl. Contempt – 30/2010	Hon. Arun Tandon, J.	Contempt Section on 28/08/2015
3	Crl. A. - 1622/2013	Hon. Dilip Gupta, J.	Crl. A. Section on 28/08/2015
4	<p>Crl. A. - 1336/2014 with</p> <p>Crl. A. - 5713/2013 with</p> <p>Crl. A. - 5220/2013</p>	Hon. Shashi Kant Gupta, J.	Crl. A. Section on 28/08/2015
5	FAFO Defective – 255/2015 ( Review Application )	Hon. Tarun Agarwala, J.	FAFO Section on 28/08/2015
6	Crl. W. P. - 6579/2014	Hon. A. P. Sahi, J.	Writ C-II Section on 28/08/2015
7	Crl. W. P. - 19244/2013	Hon. S. V. S. Rathore, J.	Writ C-II Section on 28/08/2015
8	Crl. W. P. - 12360/2012 ( Time Extn. Application )	Hon. Arun Tandon, J.	Writ C-II Section on 28/08/2015

9	Writ C – 9093/1988	Hon. Rakesh Tiwari, J.	Writ C-II Section on 28/08/2015
10	PIL – 30303/2014 ( Recall Application )	Hon. Rakesh Tiwari, J.	Writ C-II Section on 28/08/2015
<b>Bench Comprising</b>			
11	CrI. A. - 4019/2011	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	CrI. A. Section on 28/08/2015
12	CrI. A. - 419/2013	Hon. Dilip Gupta, J. and Hon. V. P. Pathak, J.	CrI. A. Section on 28/08/2015
13	Writ Tax – 1131/2003 ( Recall/ Restoration Application )	Hon. Arun Tandon, J. and Hon. M. C. Tripathi, J.	Writ Tax Section on 28/08/2015
14	CrI. W. P. - 20410/2014 ( Time Extn. Application )	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 28/08/2015
<b>Hon....., J.</b>			
15	Writ A – 52561/2007	Hon. B. Amit Sthalekar, J.	Writ A-II Section on 28/08/2015
16	STR/TTR – 967/2004	Hon. Arun Tandon, J.	STR/TTR Section on 28/08/2015
17	STR/TTR – 966/2004	Hon. Arun Tandon, J.	STR/TTR Section on 28/08/2015
18	Bail – 35106/2014 with Bail – 38240/2013	Hon. Ramesh Sinha, J.	Bail Section on 28/08/2015
19	Bail – 22459/2015	Hon. Om Prakash, J.	Bail Section on 28/08/2015
20	CrI. A. - 2827/1981	Hon. A. P. Sahi, J.	CrI. A. Section on 28/08/2015
21	A227 – 4314/2015 with S. A. Defective – 240/2015	Hon. M. K. Gupta, J. ( both cases )	Writ C-I Section on 28/08/2015
22	Writ C – 56361/2008	Hon. V. K. Birla, J.	Writ C-I Section on 28/08/2015
23	CrI. Revision – 3335/2012 with CrI. Revision – 63/2013 with CrI. Revision – 3371/2011	Hon. Bharat Bhushan, J.	CrI. Revision Section on 28/08/2015
24	CrI. Revision – 279/2003	Hon. Bharat Bhushan, J.	CrI. Revision Section on 28/08/2015
25	A227 – 4586/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 28/08/2015
26	A227 – 4582/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 28/08/2015
27	CAPL – 4985/2015	Hon. P. K. S. Baghel, J.	Computer Fresh Section on

			<b>27/08/2015</b>
<b>28</b>	<b>A482 – 25089/2015</b>	<b>Hon. Manoj Misra, J.</b>	<b>Listing Section on 27/08/2015</b>
<b>Appropriate Court dealing with such matters</b>			
<b>29</b>	<b>Writ A – 44716/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A-II Section on 28/08/2015</b>
<b>30</b>	<b>Bail – 17784/2015 with Bail – 8165/2014 with Bail – 10719/2011</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 28/08/2015</b>
<b>31</b>	<b>CrI. Revision – 80/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Revision Section on 28/08/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING )  
28/08/2015